

JEJANI PULP AND PAPER MILLS PRIVATE LIMITED

I FINANCIAL CREDITORS - FORM D

The public notice sought proof of claims from financial creditors in Form D as stipulated in Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations 2016. The liquidator has received claims from the following financial creditors:

A SECURED FINANCIAL CREDITORS - CLAIMED IN FORM D

Amount in Rs.

Sr. No.	Bank Name	Claimed by Financial Creditors	Amount of Claim under verification not yet admitted	Amount as per Books (Refer Note 2)	Admissible Amount
1	JM Financial Asset Reconstruction Company Ltd	151,071,356.00	-	78,189,043.00	151,071,356.00
1	Total	151,071,356.00	-	78,189,043.00	151,071,356.00